

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/410/ (IB)/2017  
NAME OF THE PETITIONER(S) : LILLY MARITIME PVT LTD  
NAME OF THE RESPONDENT(S) : MEKA DREDGING CO PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	B. GIRIDHARA RAU	Counsel for Petitioner	B. Giridhara
2.	RANJAN C for Anirudh Krishnan	Counsel for Respondent	SP

**ORDER**

Counsels representing both the parties are present. Counsel for respondent stated that there is a chance of settling the matter and talks in this regard are in progress. He prayed for time to submit the status of the settlement talks. Time is enlarged at request. Put up on 22.01.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc